- (c) if so, the amount and the reasons therefor; and
- the details therefor? (d)

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) No, Sir. However an entry/parking fee is being levied at the cargo complex of CSI Airport, Mumbai, in line with the practice of cargo terminals of other airports in the country.

(c) and (d) Do not arise.

Construction of Heliport at Nariman Point in Mumbai

†2338. DR. YOGENDRA P. TRIVEDI: Will the Minister of CIVIL AVIATION be pleased to state:

- whether Government of Maharashtra has sent a proposal to Government for construction of heliport at Nariman Point in Mumbai and at Nerul in Navi Mumbai;
 - (b) if so, when and the current status of this proposal; and
 - the details thereof? (c)

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (c) No such proposal in the format prescribed in the Greenfield Airport Policy has been received by the Government.

Corruption in Engineering Department of Air India

2339. SHRI N.K. SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government is aware that Air India has been losing millions of dollars due to corruption and mismanagement in the outsourcing of repairs of its planes to overseas vendors by its engineering department;
 - (b) if so, the facts and details thereof;
- whether the engineering department of the Air India has failed to push through warranty claims properly and at several times deliberately delayed action to allow warranty period to expire;
 - (d) if so, the facts thereof; and
- the responsibility fixed by Government on such lapses and steps taken by Government to check recurrence of such lapses in future?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) The repairs of Air India aircraft are mostly undertaken in-house. Aircraft are sent to overseas only in case of special circumstances such as leased aircraft where lessors specifies

[†] Original notice of the question was received in Hindi.

that re-delivery check has to be carried out at the facility which are approved by FAA/EASA. In addition some of the aircraft in Air India's fleet were also sent to overseas for checks/repair when Air India did not have the capability/capacity to undertake repair in-house. The aircraft are sent overseas for repairs after following the tendering process and as per laid down procedures and CVC guidelines.

- (c) No, Sir.
- (d) and (e) Do not arise.

New Tax for Flights to Europe

2340. SHRI PRAKASH JAVADEKAR:

SHRI A. ELAVARASAN:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has asked the country's airlines to refrain from submitting carbon emission data to the European Union for a new tax for flights to Europe, hardening its stand further against the imposition of the levy;
 - (b) if so, the details thereof;
- (c) whether the Indian carriers that fly to European countries including Air India, Jet Airways (India) Ltd., and Kingfisher Airlines Ltd. may have to pay more than Rs. 300 crore in the first year alone if the new tax is enforced;
 - (d) if so, the details thereof;
- (e) whether Indian move has strong support from two dozen countries including the US and China: and
 - (f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes, Sir. Indian carriers have been asked not to submit carbon emission data in line with the Government's stand on the EU's ETS.

- (c) and (d) Does not arise.
- (e) and (f) Yes, Sir. As a follow up to the Joint Declaration adopted at Delhi on 29-30th September, 2011 opposing the EU-ETS, that was also adopted by the Council of ICAO, a meeting was held in Moscow on 21-22nd February, 2012 in which 32 countries including US and China participated. The countries present, adopted the Moscow Declaration on the EU-ETS, in which a basket of retaliatory measures are available to all Governments as counter measures. Depending upon EU's response to the Moscow Declaration, appropriate measures would be undertaken by all signatories to the Declaration, including India, and also by other nations that wish to join the Moscow Declaration.